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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 13305/2009 & CM APPL. 41372/2017, 20385/2019

S C GUPTA Petitioner

Through Mr. Arunav Patnaik, Advocate.

versus

NEW DELHI MUNICIPAL CORPORATION AND ORS

..... Respondent

Through Mr. Tushar Sannu and Ms. Ankita

Bhadauria, Advocates.

+ W.P.(C) 5708/2010, CM APPL. 41370/2017, 18928/2018

37262/2018, 4104/2019

GYAN WATI & ORS Petitioner

Through Mr. Arunav Patnaik, Advocate.

versus

NDMC Respondent

Through Mr. Tushar Sannu and Ms. Ankita

Bhadauria, Advocates.

+ W.P.(C) 1304/2011, CM APPL. 41373/2017,18926/2018, 9130/2019

SUHAS CHAND GUPTA Petitioner

Through Mr. Arunav Patnaik, Advocate.

versus

NDMC Respondent

Through Mr. Tushar Sannu and Ms. Ankita

Bhadauria, Advocates.

+ W.P.(C) 1413/2011, CM APPL. 41367/2017, 17651/2018, 9123/2019

SUHAS CHAND GUPTA Petitioner

Through Mr. Arunav Patnaik, Advocate.





versus

NDMC Respondent

Through Mr. Tushar Sannu and Ms. Ankita

Bhadauria, Advocates.

+ W.P.(C) 1739/2011,C M APPL. 41368/2017, 17650/2018, 37276/2018,4048/2019, 20388/2019

SARVESH CHAND GUPTA Petitioner

Through Mr. Arunav Patnaik, Advocate.

versus

NDMC Respondent

Through Mr. Tushar Sannu and Ms. Ankita

Bhadauria, Advocates.

+ W.P.(C) 1941/2019 & CM. APPL. 9016/2019

SUHAS CHAND GUPTA Petitioner

Through Mr. Arunav Patnaik, Advocate.

versus

NEW DELHI MUNICIPAL CORPORATION..... Respondent

Through Mr. Tushar Sannu and Ms. Ankita

Bhadauria, Advocates.

AND

+ W.P.(C) 7471/2010, CM APPL. 41369/2017,18927/2018, 37259/2018 2277/2019

SUKESH CHAND GUPTA Petitioner

Through Mr. Arunav Patnaik, Advocate.

versus

NEW DELHI MUNICIPAL COUNCIL Respondent

Through Mr. Tushar Sannu and Ms. Ankita

Bhadauria, Advocates.





CORAM: HON'BLE MR. JUSTICE SANJEEV SACHDEVA

% ORDER 14.03.2022

Liston 05.09.2022.

SANJEEV SACHDEVA, J

MARCH 14, 2022 NA